

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

In: Original Application No. 1204 of 2024

Court on its Own Motion

.....Petitioners

Versus

Principal Chief Conservator of Forests & Others

.....Respondents

I N D E X

| Sr.No. | Description | Dated | Pages |
|--------|---|------------|-------|
| 1. | Additional Status Report by way of Affidavit of Amarinder Singh Malhi, Competent Authority-cum-Additional Chief Administrator, GMADA, PUDA Bhawan, Sector 62, SAS Nagar, Mohali, on behalf of Respondent no. 4 (GMADA). | 15.12.2025 | 1-23 |
| 2. | ANNEXURE R-4/1 (Action Taken Report in 62 unauthorized Constructions) | - | 24-30 |
| 3. | ANNEXURE R-4/2 (Photographs of demolished Constructions in 62 unauthorized Constructions) | - | 31-47 |
| 4. | ANNEXURE R-4/3 (Action Taken Report other than 62 unauthorized Constructions) | - | 48-57 |



PLACE: NEW DELHI
DATE: 15.12.2025

[UDIT MALIK, ADVOCATE]
D-1846/2014, C-4, LGF, JANGPURA EXTN.
Mob-9811981128

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PRINCIPAL BENCH, NEW DELHI**

In: Original Application No. 1204 of 2024

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Principal Chief Conservator of Forests & Others

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Additional Status Report by way of Affidavit of
Amarinder Singh Malhi, Competent Authority-
cum-Additional Chief Administrator, GMADA,
PUDA Bhawan, Sector 62, SAS Nagar, Mohali,
on behalf of Respondent no. 4 (GMADA).

I the above named deponent do hereby solemnly affirm and
declare as under: -

1. That the present petition is pending adjudication before this
Hon'ble Court and is now fixed for hearing on 17.12.2025.

2. That when last time this matter came up for hearing on 15.09.2025,
this Hon'ble Court was pleased to pass the following order:-



- " 1. In compliance of order dated 08.05.2025, Reply dated 12.09.2025 has been filed by the Respondent No. 4.
2. Written request for adjournment has been made on behalf of the Respondent No. 5.
3. Learned counsel for Respondent No. 4 seeks four weeks' time to file additional response on behalf of the Respondent No. 4.
4. Learned counsel for Respondent No. 5 also seeks four weeks' time to file reply on behalf of the Respondent No. 5.
5. Additional Response by Respondent No. 4 and Reply on behalf of the Respondent No. 5 may be filed within four weeks.
6. List on 17.12.2025 for further consideration."

3. That in compliance of the aforementioned directions of this Hon'ble Court it is humbly submitted that in the Villages falling near Chandigarh boundary like Mirjapur, Jayanti Majri, Bharonjian, Karoran and Seonk etc. and falling in the jurisdiction of GMADA, Regulatory Branch, GMADA since 2023 before 15.09.2025 had issued total 62 Show Cause Notices to unauthorized constructions under the provisions of the Punjab Regional and Town Planning and Development Act, 1995, the Punjab Apartment and Property Regulation Act, 1995 and the Punjab New Capital Periphery Control Act, 1952 and further details of the action taken against these unauthorized constructions,

is depicted below:-



| Detail of 62 Unauthorized Constructions | | | | | | |
|---|---|-----------|--------|------------------------------------|----------------------------------|--|
| Sr. No. | Name | Village | Tehsil | Construction detail | No. & Date of Show Cause Notices | Remarks (Demolition order Letter no./date) |
| 1 | Narinder Gujjar, S/o Surjan Singh | Boothgarh | Majri | 3 rooms in 2 Kanal Area | 5748/ 17-09-2024 | Structure demolished on 27.11.2025 |
| 2 | Ugar Singh And others | Boothgarh | Majri | Furniture Market | 6439-56/ 04-11-2024 | Structure demolished on 27.11.2025 |
| 3 | Hardeep Singh, Village Sultanpur, Tehsil and Distt. Majri, Distt. S.A.S. Nagar | Sultanpur | Majri | Service station and Juice shop | 6750/ 26-11-2024 | Structure demolished on 03.12.2025 |
| 4 | Yadwinder Singh, Village Sultanpur, Tehsil Majri, Distt. S.A.S. Nagar | Sultanpur | Majri | construction of Property office | 6769/ 26-11-2024 | Structure demolished on 03.12.2025 |
| 5 | Randhir Singh, Village Soonk, | Soonk | Majri | Unauthorized Construction | Seal 995/ 08-04-2023 | Structure demolished |
| 6 | Ajapal S/o Bachan Longowal R/o # 1774 39 B Chandigarh | Parch | Mohali | Unauthorized Construction 25 Marla | 2884/ 08-08-2023 | Sealed |
| 7 | Kamla Devi, Village Parch, Tehsil Majri, Distt. S.A.S. Nagar | Parch | Majri | Unauthorized Construction | Seal 989/ 08-04-2023 | Sealed |
| 8 | Ranjit Singh S/o Gurjit Singh S/o Kartar Singh R/o #2813 Sec -37 C 1st Floor Chandigarh | Soonk | Mohali | Unauthorized Construction 4 Acre | Seal 1013/17-04-2023 | Sealed |



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|----|--|-----------|--------|------------------------------------|------------------|--|
| 9 | Prey - Bush Village Siswan | Siswan | Mohali | Resort in 1 Acre | 1247/ 05-06-2023 | Court Case PIL no. 110 of 2025 is pending in Hon'ble Punjab and Haryana High Court |
| 10 | Orchid Space Design LLP Sanjeev Gupta The Hevmitage Vill Karoran | Karoran | Mohali | Unauthorized Construction 11 Acres | 997/10-04-2023 | Court Case CA/4644/2025 pending in Hon'ble Supreme Court of India |
| 11 | Gurbaksh Kaur W/o Gurkirpal Singh S/o Gurkaram Singh C/o Baikunt Farm Near Darbar Baba Rehmat Shah Kadar Ji Masjid Soonk | Soonk | Mohali | Unauthorized Construction 3 Acre | 562/22-02-2023 | Court case COCP 5481 of 2025 pending in Hon'ble Punjab and Haryana High Court |
| 12 | Ravinder Singh, RJ Ravish Farm, Village Sultanpur, Tehsil Majri | Sultanpur | Majri | Unauthorized Construction 2 Acre | 3722/ 28-06-2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |



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| 13 | Nishan Singh, Sandhu Rupan Farm, Village Parol, Tehsil Majri | Parol | Majri | Unauthorized Construction 3 Acre | 3688/28-06- 2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |
| 14 | Kirpal Singh Thakur, # 2159, 1st Floor, Sector- 38 C, Chandigarh | Parol | Majri | Unauthorized Construction 2 Acre | 3711/28-06- 2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |
| 15 | Vikram Singh Brar, JR Brar Unauthorized Construction | Parol | Majri | Unauthorized Construction 3 Acre | 3744/28-06- 2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |



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|----|--|--------|-------|---|--------------------------|---|
| 16 | Sunny Walia, Village Parol, Tehsil Majri | Parol | Majri | Unauthorized Construction 24 Kanal Area | 3733/ 28-06- 2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |
| 17 | Amanveer Singh S/o Giyam Chand, # 1503,Ambika Group Flat, Mohali | Siswan | Majri | Unauthorized Goodwin in 8 Marle | 2817/ 26-03- 2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |
| 18 | Brar Unauthorized Construction, Village Parch | Parch | Majri | Unauthorized Construction | Seal 1014/ 17-04-2023 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |



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| 19 | Bajwa Unauthorized Construction, Village Siswa, Tehsil Majri | Siswan | Majri | Unauthorized Construction 2 Kanal Area | 3786/ 02-07- 2024 | Demolition order issued on 21-11- 2025 to remove the Unauthorized Construction with a period of 6 weeks |
| 20 | Dalhousie Public School, D.P.S. School, Village Siswan, Majri, S.A.S. Nagar | Siswan | Majri | Unauthorized School in 10 Acre | 2593/ 02-08- 2023 | The violator had submitted his reply that area falls under Lal Lakir, in addition to this A.D.C(D) Mohali has been intimated regarding it. |
| 21 | Anil Kumar S/o Subash Chander r/o 559/1, Milk Colony, Dhanas | Boothgarh | Majri | 40*40 Shed feet | 2295/31.07.2 023 | Structure demolished on 27.11.2025 to remove the Unauthorized with a period of 6 weeks |
| 22 | Kulwinder singh s/o Gurmail Singh, Village Rani Majra | Rani Majra | Majri | 2 Kanal Wall Surrounding | 364/8.1.2024 | Structure demolition scheduled on 06.01.2026 |
| 23 | Jatinder Singh, Vilage Jayanti Majri | Jayanti Majri | Kharar | Jayanti Majri To omaxe Road, Approx. 200 Gajj | 3353/ 20-05- 2025 | Demolition Drive scheduled on dt.19.12.2025 |
| 24 | liz Batra, G- 31, Uppals Marble market, sector-13, chandigarh | Soonk | Mohali | Construction of 4 Rooms in 7 Kanal area | 6759/26-11- 2024 | Letter has been written to SSP for Lodging FIR against the violator |



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| 25 | Shukhjit Nagara C/o Unauthorized ConstructionP arachh, Near Sanku road, majri., S.A.S. nagar | Parch | Majri | Unauthorized construction in 1 Acre | 2316/ 31-07- 2023 | Matter is pending in appeal at the level of Appellate Authority |
| 26 | Surjit Singh Sandhu S/o Chandan Singh R/o # 239 Ph - 1 Mohali (9876251355) | Soonk | Mohali | Unauthorized Construction 3 Acre | 597/23-02- 2023 | Sealed |
| 27 | Jassi and kalash Bath, Village Rurki khas | Rurki Pukhta | Kharar | Near Thaska Manana, Airport Road, Commercial in 500 Gajj | 3164/ 13-05- 2025 | Demolished |
| 28 | Vandhna Chauhan d/o Sh. Karamchand Chauhan r/o Bll, Po Chang Shimla | Nadha | Majri | Unauthorized Construction 3 Kanal | 1393/16-06- 2023 | Demolished |
| 29 | Dr. Rana, Village Rani majra, | Rani Majra | Kharar | Commercial in 0.5 Acre | 2303/22-04- 2025 | Demolition order issued vide letter no.2266 dt.15-09-2025 & now Demolition Drive scheduled on dt.06.01.2026 |



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|----|--|---------|--------------|--|------------------|---|
| 30 | Manohar and Janvi, Village Togan | Togan | Kharar | Commercial in 100 Gajj | 2747/ 22-04-2025 | Demolition order issued vide letter no 2270/ 15-09-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 31 | Tarsem Singh S/o atma Ram, Village Togan | Togan | Kharar | Residentail + Commercial in 200 Gajj | 2780/ 24-04-2025 | Demolition order issued vide letter no 2589/ 18-09-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 32 | Basant and Anand, village kansala | Kansala | Kharar | Commercial in 500-700 Gajj | 2791/ 24-04-2025 | Demolition order issued vide letter no 2592/ 18-09-2025 & now Demolition Drive scheduled on dt.22.12.2025 |
| 33 | Col. A.S. Gill, Village Karoran | Karoran | S.A.S. Nagar | Residentail+ Commercial Unauthorized Construction 0.5 Acre | 2813/ 24-04-2025 | Demolition order issued vide letter no 2586/ 18-09-2025 & now Demolition Drive scheduled on dt.26.12.2025 |
| 34 | PCL Gateway Housing, Village Togan | Togan | Kharar | Chandigarh Road, Approx. 200 gajj | 2472/ 16-04-2025 | Demolition order issued vide letter no 2743/18-09-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 35 | Ravi S/o Sundarlal, Village Togan | Togan | Kharar | Commercial in 200 Gajj | 2769/ 24-04-2025 | Demolition order issued vide letter no 2796/ 25-09-2025 & now Demolition Drive scheduled on dt.06.01.2026 |



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| 36 | Mandeep Singh, Village Parch, Kharar, S.A.S. Nagar | Parch | Kharar | Residential and Commercial Construction in 200 Sq. Yard. | 2050/ 28-08- 2025 | Demolition order issued vide letter no 3064/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 37 | Jasbir Singh, Village Soonk, Majri | Soonk | Majri | Residential Foundation in 100 Sq. Yds. Area | 1985/ 28-08- 2025 | Demolition order issued vide letter no 3070/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 38 | Raman, Village Soonk, Majri | Soonk | Majri | Near Peer Smadh, Residential Unauthorized Construction 500 Sq. Yds. Area | 2040/ 28-08- 2025 | Demolition order issued vide letter no 3073/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 39 | Karan Singh, Village Soonk, Majri | Soonk | Majri | Residential Construction in 100 Sq. Yds. Area | 2029/ 28-08- 2025 | Demolition order issued vide letter no 3076/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 40 | Jaspal Singh, Village Soonk, majri | Soonk | Majri | near Ashram, Residential Unauthorized Construction 1-2 Acre Area | 2018/ 28-08- 2025 | Demolition order issued vide letter no 3067/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 41 | A.K. Saini, Village Soonk, majri | Soonk | Majri | near Peer Smadh, Commercial (Storage Room) in 500 Sq. Yds. Area (Tin Shed) | 2007/ 28-08- 2025 | Demolition order issued vide letter no 3079/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025 |



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| 42 | Lakhan Singh, Village Soonk, Majri | Soonk | Majri | Jayanti Devi Mandir Road, construction of residential Construction in 500 Sq. Yds. | 1996/ 28-08-2025 | Demolition order issued vide letter no 3061/ 03-10-2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 43 | Bhola S/o Sham Lal, VillageTogan | Togan | S.A.S. Nagar | Near Gym, Residential+C ommercial in 200 Gajj | 3388/ 20-05-2025 | Demolition order issued vide letter no 4060/ 14-10-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 44 | Pawan Kumar , Billy Goat, Village Karoran | Karoran | Majri | Unauthorized Construction 1 Acre | 141/ 16-06-2023 | Demolition order issued vide letter no 4069/ 17-10-2025 & now Demolition Drive scheduled on dt.26.12.2025 |
| 45 | Gurbachan Singh S/o Inderjeet Singh, Karoran | Karoran | Majri | Unauthorized Construction 1 Acre | 1419/16-06-2023 | Demolition order issued vide letter no 4066/ 17-10-2025 & now Demolition Drive scheduled on dt.26.12.2025 |
| 46 | Ram Kumar, Village Teera, (Campa Wali Fizz) | Teera | Kharar | Opp. PCA Stadium, approx. 200 Gajj | 3720/ 09-06-2025 | Demolition order issued vide letter no 4192/ 17-10-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 47 | Rinku, Village Sainimajra | Sainimajra | Kharar | Sainimajra, Omaxe road, Approx. 100 Gajj | 3366/ 20-05-2025 | Demolition order issued vide letter no 4195/ 17-10-2025 & now Demolition Drive scheduled on dt.06.01.2026 |



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| 48 | Rakesh, Village Togan | Togan | Kharar | Commercial in 200 Gajj | 2835/ 24-04- 2025 | Demolition order issued vide letter no 4259/ 24-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 49 | Shiva Arociats, Village Teera | Teera | Kharar | Opp. PCA Stadium, approx. 200 Gajj | 3298/ 20-05- 2025 | Demolition order issued vide letter no 4262/ 24-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 50 | Verma Toys Shops Gift and Toys, Village Teera | Teera | Kharar | Oppo. PC Stadium (Commercial in Approx. 100 Gajj) | 3757/ 16-06- 2025 | Demolition order issued vide letter no 4280 /27-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 51 | Shri Karishna Pant Food plazqa, (Vaishnu Dhaba V/s Shri. Karishna Restaurant), Village Teera | Teera | Kharar | Opp. PCA Stadium, approx. 200 Gajj | 3309/ 20-05- 2025 | Demolition order issued vide letter no 4274/ 27-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 52 | Raja Singh, Village Sainimajra | Sainimajra | Kharar | Sainimajra, Omaxe road, Approx. 100 Gajj | 3320/ 20-05- 2025 | Demolition order issued vide letter no 4283/ 27-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 53 | K.S. Group, Village Togan | Togan | Kharar | Opp. Petrol Pump, village Togan, Approx. 100 Gajj | 3377/ 20-05- 2025 | Demolition order issued vide letter no 4277/ 27-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026 |



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|----|--|--------------|--------------|---|-----------------------|--|
| 54 | Sandhu fast food, Village Teera | Teera | Kharar | Opp. PCA Stadium, approx. 100 Gajj | 3401/ 20-05-2025 | Demolition order issued vide letter no 4298 /27-10-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 55 | Kulwinder, Village Sainimajra | Sainimajra | S.A.S. Nagar | Sainimajra, Omaxe road, Approx. 100 Gajj | 3342/ 20-05-2025 | Demolition order issued vide letter no 4389/ 31-10-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 56 | Gursharan Singh, Village Majri | Majri | Majri | Commercial in 200 Gajj | 2683/ 22-04-2025 | Demolition order issued vide letter no 5439/ 28-11-2025 & now Demolition Drive scheduled on dt.22.12.2025 |
| 57 | Verma Welding Works, Village Teera | Teera | Kharar | Opp. PCA Stadium, approx. 100 Gajj | 3331/ 20-05-2025 | Demolition order issued vide letter no 5275/ 28-11-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 58 | Surjit Singh, Village Shingari Wala, Majri | Shingariwala | Majri | Residential Foundation in 200 Sq. Yds. Area | 2371/ 16-09-2025 | Demolition order issued vide letter no 5070/ 13-11-2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 59 | Inderjeet Singh Bal, Village Soonk | Soonk | Majri | Unauthorized Construction | Seal 1015/ 17-04-2023 | The violator was called for personal hearing on 8.9.2025 and submitted his representation , action will be initiated as per law. |



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|----|---|---------|-------|--|---------------------|---|
| 60 | Jagjeet Singh S/o Sh. Gurbaksh Singh, Begampura Farm, Village Karoran, Majri | Karoran | Majri | Unauthorized Construction 2 Acre | 1427/16-06- 2023 | The violator was called for personal hearing on 8.9.2025 and submitted his representation , action will be initiated as per law. |
| 61 | Manjit Lakhian S/o Sh. Arbind Manjit Singh, Village Karoan | Karoran | Majri | Unauthorized Construction 1 Acre | 1435/16-06- 2023 | The violator was called for personal hearing on 8.9.2025 and submitted his representation ; action will be initiated as per law. |
| 62 | Rana iqbal Singh Jolly S/o Parmveer Singh Jolly, Bakund Farm, Karoran | Karoran | Majri | Unauthorized Construction 2 Acre | 1423/16-06- 2023 | The violator was called for personal hearing on 8.9.2025 and submitted his representation , action will be initiated as per law. |

A copy of aforesaid Action Taken Report as well as a set of photographs of demolished structures, certified by the concerned officials of Regulatory Branch, GMADA, are annexed herewith as **ANNEXURE R-4/1** and **ANNEXURE R-4/2**, respectively.

4. That it is further submitted that after 15.09.2025, Regulatory Branch, GMADA has issued 92 Show Cause Notices to the new unauthorized constructions under the provisions of the Punjab Regional and Town Planning and Development Act, 1995, the Punjab Apartment and Property Regulation Act, 1995 and the Punjab New Capital Periphery



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Control Act, 1952 and details of the action taken against these unauthorized constructions, is depicted below:-

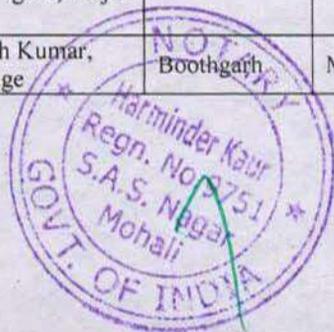
| Details of Show Cause Notices issued to Unauthorized Constructions | | | | | | |
|--|--|---------------------|--------|--|--------------------------------------|---|
| Sr. No. | Name and address | Village | Tehsil | Construction | Show cause Notice Letter No and Date | Remarks |
| 1 | Paras, Village Ranimajra, Majri | Ranimajra | Majri | On PR-4 Road at village Ranimajra, Commercial Construction (Tin Shed + Adv. Board) in 200 Sq. Yds. | 2272/ 15-09-2025 | Further Action will be taken as per law |
| 2 | Kamaljit Singh, Village Parol, Opp. Omaxe tower | Parol | Majri | Commercial Construction in 100 Sq. Yds. (Temporary Structure) | 2283/ 15-09-2025 | Further Action will be taken as per law |
| 3 | Mahipal, Village Majri, Kurali Chandigarh Road | Majri | Majri | Commercial Construction in 100 Sq. Yds. | 2305/ 15-09-2025 | Further Action will be taken as per law |
| 4 | Rinku Singh, village Sainimajra, Majri, S.A.S. Nagar | Sainimajra | Majri | Commercial Construction in approx 20 Marle (Tin Shed (RCC) + Boundary) on PR-4 road. | 2294/ 15-09-2025 | Further Action will be taken as per law |
| 5 | Adarsh, Village Khizrabad, Majri | Khizrabad | Majri | on Khizrabad-miapur Road, construction of residential farm house in 1 acre | 2419/ 17-09-2025 | Further Action will be taken as per law |
| 6 | Rajvir Stone supplier, Village Sainimajra | Sainimajra | Mohali | Commercial Construction in 50 Gajj | 2360/ 16-09-2025 | Further Action will be taken as per law |
| 7 | Surjit Singh, Village Shingari Wala, Majri | Shingariwala | Majri | Residential Foundation in 200 Sq. Yds. Area | 2371/ 16-09-2025 | Further Action will be taken as per law |
| 8 | Rahul Kumar, Village Mullanpur Garibdass, Majri | Mullanpur Garibdass | Majri | on Omaxe-Dhanas Road, Commercial Construction in 50 Sq. Yds. | 2382/ 16-09-2025 | Further Action will be taken as per law |
| 9 | Dimple Saini, Village Togan, Near PCA Stadium | Togan | Majri | Near PCA stadium, mullanpur Togan, Commercial Construction of Approx. 100 Gajj Tin Shed | 2327/ 15-09-2025 | Further Action will be taken as per law |
| 10 | Kaka, Village Khizrabad, Tehsil Majri | Khizrabad | Majri | on Village Fatehpur to Khizrabad Road, Commercial Construction in | 2349/ 16-09-2025 | Further Action will be taken as per law |



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| | | | | Approx. 300 sq. Yds. | | |
| 11 | Kamaljit Singh, Village Parol, Opp. Omaxe tower | Parol | Majri | Opp. Omaxe Tower Commercial Tin shed in 100 Sq. Yds. (Temporary Structure) | 2338/ 15-09-2025 | Further Action will be taken as per law |
| 12 | Kamaljit Singh, Village Parol, Opp. Omaxe tower | Parol | Majri | Opp. Omaxe Tower, Commercial (Woods and steel Workshop) shop in 100 sq. Yds. | 2316/ 15-09-2025 | Further Action will be taken as per law |
| 13 | Open Grove Retreat Farmhouse, Village Mullanpur Garribdass, Tehsil Majri | Mullanpur Garribdass | Majri | On Jayanti Devi Road, Near KV School, Mullanpur, Running Commercial (Farm House + Cafe) In approx 2 Acre | 2458/ 18-09-2025 | Further Action will be taken as per law |
| 14 | Parwinder Singh, Village Boothgarh, Majri, S.A.S. Nagar | Boothgarh | Majri | Commercial + Residential Construction in 0.5 Acre on Chandigarh Kuralli Road | 2486/ 18-09-2025 | Further Action will be taken as per law |
| 15 | Adarsh, Village tarapur | tarapur | | On mansa devi mandir tarapur Road, construction of house in 100 sq. Yds. | 2575/ 18-09-2025 | Further Action will be taken as per law |
| 16 | Jujhar Singh, Village Sainimajra, Majri (Sarpanch) | Sainimajra | Mohali | On phirni of Saini majra village, Commercial construction in apporx. 500 gaj | 2540/ 18-09-2025 | Further Action will be taken as per law |
| 17 | Manjeet Singh, Village Togan, Majri | Togan | Mohali | on Togan-mastgarh Road, Commercial construction in 500 Sq. Yd. Area | 2617/ 18-09-2025 | Further Action will be taken as per law |
| 18 | Jagdeep Singh, Village Abhipur, Majri | Abhipur | Majri | Residential farm house in 600 Sq. Yds. Near Jindi's Farm house | 2518/ 18-09-2025 | Further Action will be taken as per law |
| 19 | Pritam, Village Abhipur, Majri | Abhipur | Majri | Residential farm house in 500 Sq. Yds. (Boundary Wall +Rooms) | 2606/18-09-2025 | Further Action will be taken as per law |
| 20 | Akash Chopra, Village Sainimajra, Majri | Sainimajra | Majri | Near Banwait Store, Commercail Foundation in 500 Sq. Yds. | 2529/ 18-09-2025 | Further Action will be taken as per law |
| 21 | Ram Singh, Village Chaharmajra, Tehsil Majri | Chahar Majra | Majri | Near Omaxe Cassia Commercial Shops in 60 Sq. Yds area | 2507/ 18-09-2025 | Further Action will be taken as per law |
| 22 | Balkar Singh, Village Ranimajra | Ranimajra | S.A.S. Nagar | Commercial (Concrete Flooring and Room) on PR-4 road | 2551/ 18-09-2025 | Further Action will be taken as per law |



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|----|---|-------------------------|--------|---|----------------------|---|
| 23 | Ravi Kumar, Village Kubaheri, Majri | Kubaheri | Majri | Commercial Construction on Village Kubaheri to Sangatpura Road (Approx. 500 Gajj) | 2562/ 18-09- 2025 | Further Action will be taken as per law |
| 24 | Harjeet Singh, Village Kansala and pardeep Kumar | Kansala | Majri | Commercial Construction (near petrol pump) in approx 600 Sq. Yds area (Temporary Structure (tin shed)) | 2573/ 18-09- 2025 | Further Action will be taken as per law |
| 25 | Raj Kumar, Village Ranimajra, S.A.S. Nagar | Ranimajra | Majri | Commercial Construction (Temporary Structure) in 600 Sq. Yds. Area on PR-4 Road | 2584/ 18-09- 2025 | Further Action will be taken as per law |
| 26 | Jindal, Village Majri | Majri | Mohali | Commercaill Construction in 100 sq. Yd. (Permanent Structure (Iron Pillar)) | 2641/ 18-09- 2025 | Further Action will be taken as per law |
| 27 | Kuldeep, Village Rani Majra | Majri | Mohali | near Sainimajra Airport Road, Commercial work in approx. 100 Sq. Yd of Building material | 2663/ 18-09- 2025 | Further Action will be taken as per law |
| 28 | Gurdev Singh, Village Milakh, Majri | Milakh | Majri | Residentail Construction in 100 Sq. Yd. | 2652/ 18-09- 2025 | Further Action will be taken as per law |
| 29 | Ajay Rana, Village Abhipur, Majri | Abhipur | Majri | Near Village Abhipur best property, Commercial Restaurant in approx. 500 sq. Yds. | 2628/ 18-09- 2025 | Further Action will be taken as per law |
| 30 | Vikran Joshi, Village Abhipur, Majri | Abhipur | Majri | commercial construction in 1-2 Acres Near Jindi's Farm house | 2719/ 18-09- 2025 | Further Action will be taken as per law |
| 31 | Darshan, Village Mullanpur Garibdass | Mullanpur Garribdass | Majri | Commercial Construction on Mullanpur main bazar in approx. 200 Sq. Yds. Area | 2674/ 18-09- 2025 | Further Action will be taken as per law |
| 32 | Satparkash, village Mullanpur Garibdass, Majri | Mullanpur Garribdass | Majri | Commercial Construction on Mullanpur main bazar in approx. 100 Sq. Yds. Area | 2685/ 18-09- 2025 | Further Action will be taken as per law |
| 33 | Saini Property, Village Boothgarh, Majri | Boothgarh | Majri | Near IDBI Bank, Commercial Construction in approx. 100 Sq. Yds. Area | 2696/ 18-09- 2025 | Further Action will be taken as per law |
| 34 | Anish Kumar, Village | Boothgarh | Majri | Village Boothgarh, Kubaheri Road, | 2708/ 18-09- 2025 | Further Action will be taken as |



| | | | | | | |
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| | Boothgarh, Majri | | | Residential construction in 500 Sq. Yds. Area | | per law |
| 35 | County Green, Village Togan, Near PCL Gateway, Majri | Togan | Majri | Village Togan-PCL Gateway, Construction of Commercial Site Sales office | 2730/18-09-2025 | Further Action will be taken as per law |
| 36 | Sivanta, Village Chahar Majra, S.A.S. Nagar | Chahar Majra | Majri | Commercial (Site Office) on PR-4 Road on 100 Sq. Yds. Area | 2746/ 18-09-2025 | Further Action will be taken as per law |
| 37 | Sukhdev Singh, Village Manakpur Sariff, Majri | Manakpur Sariff | Mohali | On Manakpur Sariff-Abhipur Road, Residential Farm house in 600-700 Acre Area | 4038/ 14-10-2025 | Further Action will be taken as per law |
| 38 | Sukhdev Singh, Village Khizrabad, Majri | Khizrabad | Majri | Commercial Construction in 200 Sq. Yds. Area | 4049/ 14-10-2025 | Further Action will be taken as per law |
| 39 | Ranbir Singh, Village Sainimajra, Majri | Sainimajra | Mohali | Commercial Construction in 50 Gajj | 4114/17-10-2025 | Further Action will be taken as per law |
| 40 | Happy, Village Togan, Majri | Togan | Mohali | on Togan-mastgarh Road, Commercial construction in 500 Sq. Yd. Area (Tin Shed Service station) | 4103/ 17-10-2025 | Further Action will be taken as per law |
| 41 | Gurpreet Singh, Village Sainimajra, PR-4 Road, Majri | Sainimajra | Majri | Construction of Commercial (Temporary Structure (Tin shed)) | 4181/ 17-10-2025 | Further Action will be taken as per law |
| 42 | Sandeep Arora, Village Soonk, Majri, S.A.S.nagar | Soonk | Majri | commercial + Residential Construction in 3 Acre area near Peer smadh (Foundation + Boundary) | 4136/ 17-10-2025 | Further Action will be taken as per law |
| 43 | Ajay Kumar, Village Ranimajra, Majri, S.A.S. Nagar | Ranimajra | Majri | Commercial Construction (Tin shed) in approx. 3 kanal area | 4083/ 17-10-2025 | Further Action will be taken as per law |
| 44 | Pankaj, Village Togan, Majri | Togan | Majri | Commercial + Residential Construction in 2 Kanal area | 4072/ 17-10-2025 | Further Action will be taken as per law |
| 45 | Gurpreet Singh, Village Mianpur, Majri | Mianpur | Majri | Village Mianpur, Residential Construction in 0.5 Acre Area (Boundary Wall) | 4237/ 24-10-2025 | Further Action will be taken as per law |
| 46 | Somnath and Sahibjot, village Pandwala, Derabassi | Pandwala | Derabassi | on Pandwala-Kheri Road, Commercial Complex (Multistory) in 2 | 4227/ 24-10-2025 | Further Action will be taken as per law |



| | | | | Kanal Area | | |
|----|--|-------------------------|-------|---|----------------------|---|
| 47 | Kamaljit Singh, Village Parol, Opp. Omaxe tower | Parol | Majri | Commercial Construction in 100 Sq. Yds. | 4248/ 24-10- 2025 | Further Action will be taken as per law |
| 48 | Balkar singh S/o bahadur Singh, Village Majra, Majri, S.A.S.nagar | Majra | Majri | (Commercial + Residential) Construction in 100 Sq. Yds Area | 4206/ 24-10- 2025 | Further Action will be taken as per law |
| 49 | Jeet Singh, Village Sainimajra, Majri, S.A.S. Nagar | Sainimajra | Majri | Commercial construction in 0.7 kanal area | 4216/ 24-10- 2025 | Further Action will be taken as per law |
| 50 | Rajinder Singh, Village Abhipur, Majri | Abhipur | Majri | Residential farm house in 500 Sq. Yds. On Abhipur- Siswan Road | 4265/ 24-10- 2025 | Further Action will be taken as per law |
| 51 | Vijay, Village Sainimajra, Pr-4 Road | Sainimajra | Majri | Commercial Construction (Tin shed) in 2 kanal area | 4286/ 27-10- 2025 | Further Action will be taken as per law |
| 52 | Matul Negi, Village Parol, Majri, S.A.S.Nagar | Parol | Majri | On Kurali- Chandigarh Road construction of commercial (Building material shop) in 500 gajj | 4378/ 31-10- 2025 | Further Action will be taken as per law |
| 53 | Deepak Kund, Village Togan, Majri | togan | Majri | construction of commercial Temp. structure (tin shed) in 500 sq. yds. | 4368/31-10- 2025 | Further Action will be taken as per law |
| 54 | Jagjeet Singh, Village Sainimajra, Majri | Sainimajra | Majri | on Pr-4 road, commercial construction in 250 sq. yds area | 4392/ 31-10- 2025 | Further Action will be taken as per law |
| 55 | Narinder Singh, Village Sainimajra, Majri | Sainimajra | Majri | Commercial (Nursery) in 500 Sq. Yds. Area | 2595/18-09- 2025 | Further Action will be taken as per law |
| 56 | Rajinder Singh, Village Boothgarh | Boothgarh | Majri | Residential +Commercial construction in 200 Sq. Yds area | 4147/ 17-10- 2025 | Further Action will be taken as per law |
| 57 | Ashok Sahani, Village Rani Majra, Tehsil Majri, Distt. S.A.S.Nagar | Rani Majra | Majri | commercial construction on pr-7 road in 100 sq. Yds. | 4158/ 17-10- 2025 | Further Action will be taken as per law |
| 58 | Gurmail Singh, Village Kubaheri, Tehsil Majri, Distt. S.A.S. Nagar | Kubaheri | Majri | commercial construction in 500 sq. Yds. | 4125/ 17-10- 2025 | Further Action will be taken as per law |
| 59 | Aslam, Village Mullanpur Garribdass | Mullanpur Garribdass | Majri | Commercial Construction on Mullanpur main bazar in approx. 100 | 2799/ 25-09- 2025 | Further Action will be taken as per law |



| | | | | Sq. Yds. Area | | |
|----|---|-------------------------|-------|---|----------------------|---|
| 60 | Deep Rana, Village Majri, Tehsil Majri | Majri | Majri | on Boothgarh to Majri Road, Commercial Construction in 200 Sq. Yds. Area | 2497 /18-09- 2025 | Further Action will be taken as per law |
| 61 | Manjit Singh, Village Khera, Majri, S.A.S.nagar | Khera | Majri | on Village Khera to Fatehpur road Commercial construction in 300 Sq. Yds. Area | 2447/ 18-09- 2025 | Further Action will be taken as per law |
| 62 | The cafe, village Parol, Majri, S.A.S. Nagar | Parol | Majri | On Nangal to parol road unauthorized (Resort and cafe) | 5110/ 13- 11-2025 | Further Action will be taken as per law |
| 63 | Sukoon Farm house, Village Hoshiarpur, Majri | Hoshiarpur | Majri | on kurali to chandigarh road construction (Residential and commercial) in 1 acre | 5319/ 28- 11-2025 | Further Action will be taken as per law |
| 64 | Chaudary Building material, Village Mullanpur Garribdass | Mullanpur Garribdass | Majri | on kurali to chandigarh road commercial construction (temporary) in 100 gajj | 5341/ 28- 11-2025 | Further Action will be taken as per law |
| 65 | Rajinder Village Parol, Majri, S.A.S. Nagar | parol | Majri | on nangal to parol road unauthorized residential construction in 300 Sq gajj | 5034/ 13- 11-2025 | Further Action will be taken as per law |
| 66 | Shivalik Builders, Village Parol, Majri, S.A.S. Nagar | Parol | Majri | on kurali to chandigarh road Commercial real estate office in 70 sq. Yds. | 5009/ 12- 11-2025 | Further Action will be taken as per law |
| 67 | Happy car repair, Village Mullanpur Garribdass | Mullanpur Garribdass | Majri | on kurali to chandigarh road commercial construction (temporary) in 100 gajj | 5331/ 28- 11-2025 | Further Action will be taken as per law |
| 68 | Raj, Village Parol, Majri | parol | Majri | on nangal-parol road construction of 100 sq. yds. | 5264/ 28- 11-2025 | Further Action will be taken as per law |
| 69 | R.K. Chaudary, Village Parol, Majri | Parol | Majri | on ecocity to parol road construction of commercial (scrap dealer) in 100 sq. yds | 5022/ 12- 11-2025 | Further Action will be taken as per law |
| 70 | Jassa, Village parol, Majri, S.A.S.nagar | Parol | Majri | on kurali to chandigarh road construction of 50 sq. yds. Commercial | 5362/ 28- 11-2025 | Further Action will be taken as per law |



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|----|--|--------------|-----------------|--|----------------------|---|
| 71 | Sehaj Interior, Village Rani Majra, Majri, S.A.S. Nagar | Ranimajra | Majri | (Juice shop) on PR-7 Road construction of commercial (temporary structure) (Tin shed) in 200 Sq. Yds. | 5091/ 13- 11-2025 | Further Action will be taken as per law |
| 72 | Vikas, Village Sainimaja | Sainimajra | Majri | on PR-4 Road construction of commercial (temporary structure) (Tin shed) in 200 Sq. Yds. | 5058/ 13- 11-2025 | Further Action will be taken as per law |
| 73 | Anmol Goyal, Village Kansala, Majri, S.A.S. Nagar | Kansala | Majri | in village Kansala, near omaxe roundabou to boothgarh road, construction of temporary strurture (Tin shed) in 300 sq yds. | 5046/ 13- 11-2025 | Further Action will be taken as per law |
| 74 | The theory by Rahul rawat and others | Karoran | Majri | Residential + commercial construction | 5253/ 28- 11-2025 | Further Action will be taken as per law |
| 75 | Chote Lal (Husainpur), On Pr-7 Road, near new petrol pump | on pr-7 road | S.A.S. Nagar | on pr-7 road near new petrol pump construction of scrap shed in 100 sq. Yds area | 5376/ 28- 11-2025 | Further Action will be taken as per law |
| 76 | Ankur Bhatt, The Acre, illegal restaurant | Raipur Khurd | S.A.S. Nagar | unauthorized restaurant in 4 Kanal area (The acre) | 5491/ 28- 11-2025 | Further Action will be taken as per law |
| 77 | Parmar Farm | Siswan | marji | Farm House | 5661/9-12- 2025 | Further Action will be taken as per law |
| 78 | Arvidner singh | Siswan | Majri | Farm House with temporary shed | 5856/9-12- 2025 | Further Action will be taken as per law |
| 79 | Bans bagh | Paroul | Majri | farm used for agriculture activities | 5843/9-12- 2025 | Further Action will be taken as per law |
| 80 | kullar farm | siswan | Majri | Farm House | 5830/9-12- 2025 | Further Action will be taken as per law |
| 81 | The maduka hotel | siswan | Majri | hotel | 5817/9-12- 2025 | Further Action will be taken as per law |
| 82 | The dam view hotel | siswan | Majri | hotel | 5804/9-12- 2025 | Further Action will be taken as per law |
| 83 | Anterwoods | siswan | Majri | farm house | 5791/9-12- 2025 | Further Action will be taken as per law |



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| 84 | Black hole | siswan | Majri | restaurant | 5778/9-12-2025 | Further Action will be taken as per law |
| 85 | Khajoor bagh | siswan | Majri | farm house | 5765/9-12-2025 | Further Action will be taken as per law |
| 86 | mohinder bagh | siswan | Majri | farm house | 5752/9-12-2025 | Further Action will be taken as per law |
| 87 | Tehsildar farm | siswan | Majri | farm house | 5739/9-12-2025 | Further Action will be taken as per law |
| 88 | DHALIWAL FARM | siswan | Majri | farm house | 5726/9-12-2025 | Further Action will be taken as per law |
| 89 | The Orchid Farm | siswan | Majri | farm house | 5713/9-12-2025 | Further Action will be taken as per law |
| 90 | Hill view | siswan | Majri | farm house | 5700/9-12-2025 | Further Action will be taken as per law |
| 91 | Dr. diwan singh kalepani mueuseum | siswan | Majri | mueseum | 5674/9-12-2025 | Further Action will be taken as per law |
| 92 | Mittran da dhaba | siswan | Majri | dhaba | 5687/9-12-2025 | Further Action will be taken as per law |

A copy of aforesaid Action Taken Report, certified by the concerned officials of Regulatory Branch, GMADA, is annexed herewith as **ANNEXURE R-4/3**.

5. That it is further submitted that the prima facie Show Cause Notices are issued to the violators on the basis of specific field reports made by the field staff of Regulatory Branch, GMADA and information, regarding the personal details of the violators, gathered by the field staff from the local residents of the area where the unauthorized constructions are situated.



In view of above, it is humbly submitted that GMADA being a Regulating Authority is taking appropriate action as per law against all the unauthorized constructions falling within its jurisdiction.

Place: *mohali*
Dated: *15/12/2021*



[Signature]
DEPONENT
(Amarinder Singh Malhi)

Additional Chief Administrator
GMADA, S.A.S. Nagar

VERIFICATION:-

Verified that the contents of para no. 1 to 5 of this affidavit are true and correct to the best of my knowledge and as per the information derived from the official records. No part of it is false and nothing has been kept concealed therein.

Place: *mohali*
Dated: *15/12/2021*

[Signature]

DEPONENT
(Amarinder Singh Malhi)

Additional Chief Administrator
GMADA, S.A.S. Nagar

Attested as Identified
15/12/2021
NOTARY PUBLIC
S.A.S. Nagar, Mohali (Pb.)

Attested as Identified
[Signature]
NOTARY PUBLIC
S.A.S. Nagar, Mohali (Pb.)

R-4/1

| Detail of 62 unauthorized Construction | | | | | | |
|--|--|-----------|--------|------------------------------------|--------------------------------|--|
| Sr. No. | Name | Village | Tehsil | Construction detail | No. & Dt. of Show Cause Notice | Remarks (Demolition order Letter no./date) |
| 1 | Narinder Gujjar, S/o Surjan Singh | Boothgarh | Majri | 3 rooms in 2 Kanal Area | 5748/ 17-09-2024 | Structure demolished on 27.11.2025 |
| 2 | Ugar Singh And others | Boothgarh | Majri | Furniture Market | 6439-56/ 04-11-2024 | Structure demolished on 27.11.2025 |
| 3 | Hardeep Singh, Village Sultanpur, Tehsil and Distt. Majri, Distt. S.A.S. Nagar | Sultanpur | Majri | Service station and Juice shop | 6750/ 26-11-2024 | Structure demolished on 03.12.2025 |
| 4 | Yadwinder Singh, Village Sultanpur, Tehsil Majri, Distt. S.A.S. Nagar | Sultanpur | Majri | construction of Property office | 6769/ 26-11-2024 | Structure demolished on 03.12.2025 |
| 5 | Randhir Singh, Village Soonk, | Soonk | Majri | Unauthorised Construction | Seal 995/ 08-04-2023 | Structure demolished |
| 6 | Ajapal S/o Bachan Longowal R/o # 1774 39 B Chandigarh | Parachh | Mohali | Unauthorised Construction 25 Marla | 2884/ 08-08-2023 | Sealed |
| 7 | Kamla Devi, Village Parch, Tehsil Majri, Distt. S.A.S. Nagar | parch | Majri | Unauthorised Construction | Seal 989/ 08-04-2023 | Sealed |
| 8 | Ranjit Singh S/o Gurjit Singh S/o Kartar Singh R/o #2813 Sec -37 C 1st Floor Chandigarh | Soonk | Mohali | Unauthorised Construction 4 Acre | Seal 1013/17-04-2023 | Sealed |
| 9 | Prey - Bush Village Siswan | Siswan | Mohali | Resort in 1 Acre | 1247/ 05-06-2023 | Court Case PIL no. 110 of 2025 is pending in Hon'ble Punjab and Haryana High Court |
| 10 | Orchid Space Design LLP Sanjeev Gupta The Hevmitage Vill Karoran | Karoran | Mohali | Unauthorised Construction 11 Acres | 997/10-04-2023 | Court Case CA/4644/2025 pending in Hon'ble Supreme Court of India |
| 11 | Gurbaksh Kaur W/o Gurkirpal Singh S/o Gurkaram Singh C/o Baikunt Farm Near Darbar Baba Rehmat Shah Kadar Ji Masjid Soonk | Soonk | Mohali | Unauthorised Construction 3 Acre | 562/22-02-2023 | Court case COCP 5481 of 2025 pending in Hon'ble Punjab and Haryana High Court |

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| 12 | Ravinder Singh, RJ Ravish Farm, Village Sultanpur, Tehsil Majri | Sultanpur | Majri | Unauthorised Construction 2 Acre | 3722/ 28-06-2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |
| 13 | Nishan Singh, Sandhu Rupan Farm, Village Parol, Tehsil Majri | Parol | Majri | Unauthorised Construction 3 Acre | 3688/ 28-06-2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |
| 14 | Kirpal Singh Thakur, # 2159, 1st Floor, Sector-38 C, Chandigarh | Parol | Majri | Unauthorised Construction 2 Acre | 3711/ 28-06-2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |
| 15 | Vikram Singh Brar, JR Brar Unauthorised Construction | Parol | Majri | Unauthorised Construction 3 Acre | 3744/ 28-06-2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |
| 16 | Sunny Walia, Village Parol, Tehsil Majri | Parol | Majri | Unauthorised Construction 24 Kanal Area | 3733/ 28-06-2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |
| 17 | Amanveer Singh S/o Giyan Chand, # 1503, Ambika Group Flat, Mohali | Siswan | Majri | Unauthorized Godown in 8 Marle | 2817/ 26-03-2024 | The violator has submitted his reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |
| 18 | Brar Unauthorised | Parch | Majri | Unauthorised Construction | Seal 1014/ 17-04-2023 | The violator has submitted his |

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| | Construction, Village Parch | | | | | reply and last opportunity has been given of hearing on dated 23.12.2025, before appropriate order is passed by the Competent Authority |
| 19 | Bajwa Unauthorised Construction, Village Siswa, Tehsil Majri | Siswan | Majri | Unauthorised Construction 2 Kanal Area | 3786/ 02-07-2024 | Demolition order issued on 21-11-2025 to remove the unauthorised Construction with a period of 6 weeks |
| 20 | Dalhousie Public School, D.P.S. School, Village Siswan, Majri, S.A.S. Nagar | Siswan | Majri | Unauthorized School in 10 Acre | 2593/ 02-08-2023 | The violator had submitted his reply that area falls under Lal Lakir, in addition to this A.D.C(D) Mohali has been intimated regarding it. |
| 21 | Anil Kumar S/o Subash Chander r/o 559/1, Milk Colony, Dhanas | Boothgarh | Majri | 40*40 Shed feet | 2295/31.07.2023 | Structure demolished on 27.11.2025 to remove the unauthorised with a period of 6 weeks |
| 22 | Kulwinder singh s/o Gurmail Singh, Village Rani Majra | Rani Majra | Majri | 2 Kanal Wall Surrounding | 364/8.1.2024 | Structure demolition scheduled on 06.01.2026 |
| 23 | Jatinder Singh, Vilage Jayanti Majri | Jayanti Majri | Kharar | Jayanti Majri To omaxe Road, Approx. 200 Gajj | 3353/ 20-05-2025 | Demolition Drive scheduled on dt.19.12.2025 |
| 24 | liz Batra, G-31, Uppals Marble market, sector-13, chandigarh | Soonk | Mohali | Construction of 4 Rooms in 7 Kanal area | 6759/26-11-2024 | Letter has been written to SSP for Lodging FIR against the violator |
| 25 | Shukhjiti Nagara C/o Unauthorised Construction Parachh, Near Sanku road, majri., S.A.S. nagar | Parachh | Majri | Hut Counstruction in 1 Acre | 2316/ 31-07-2023 | Matter is pending in appeal at the level of Appellate Authority |
| 26 | Surjit Singh Sandhu S/o Chandan Singh R/o # 239 Ph - 1 Mohali (9876251355) | Soonk | Mohali | Unauthorised Construction 3 Acre | 597/23-02-2023 | Sealed |
| 27 | Jassi and kalash Bath, Village Rurki khas | Rurki Pukhta | Kharar | Near Thaska Manana, Airport Road, Commercial in 500 Gajj | 3164/ 13-05-2025 | Demolished |
| 28 | Vandhna Chauhan d/o Sh. | Nadha | Majri | Unauthorised Construction 3 Kanal | 1393/16-06-2023 | Demolished |

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| | Karamchand Chauhan r/o Bll, Po Chang Shimla | | | | | |
| 29 | Dr. Rana, Village Rani majra, | Rani Majra | Kharar | Commercial in 0.5 Acre | 2303/22-04-2025 | Demolition order issued vide letter no.2266 dt.15-09-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 30 | Manohar and Janvi, Village Togan | Togan | Kharar | Commercial in 100 Gajj | 2747/ 22-04-2025 | Demolition order issued vide letter no 2270/ 15-09-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 31 | Tarsem Singh S/o atma Ram, Village Togan | Togan | Kharar | Residentail + Commercial in 200 Gajj | 2780/ 24-04-2025 | Demolition order issued vide letter no 2589/ 18-09-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 32 | Basant and Anand, village kansala | Kansala | Kharar | Commercial in 500-700 Gajj | 2791/ 24-04-2025 | Demolition order issued vide letter no 2592/ 18-09-2025 & now Demolition Drive scheduled on dt.22.12.2025 |
| 33 | Col. A.S. Gill, Village Karoran | Karoran | S.A.S. Nagar | Residentail+ Commercial Unauthorised Construction 0.5 Acre | 2813/ 24-04-2025 | Demolition order issued vide letter no 2586/ 18-09-2025 & now Demolition Drive scheduled on dt.26.12.2025 |
| 34 | PCL Gateway Housing, Village Togan | Togan | Kharar | Chandigarh Road, Approx. 200 gajj | 2472/ 16-04-2025 | Demolition order issued vide letter no 2743/18-09-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 35 | Ravi S/o Sundarlal, Village Togan | Togan | Kharar | Commercial in 200 Gajj | 2769/ 24-04-2025 | Demolition order issued vide letter no 2796/ 25-09-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 36 | Mandeep Singh, Village Parch, Kharar, S.A.S. Nagar | Parch | Kharar | Residential and Commercial Construction in 200 Sq. Yard. | 2050/ 28-08-2025 | Demolition order issued vide letter no 3064/ 03-10-2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 37 | Jasbir Singh, Village Soonk, Majri | Soonk | Majri | Residential Foundation ni 100 Sq. Yds. Area | 1985/ 28-08-2025 | Demolition order issued vide letter no 3070/ 03-10-2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 38 | Raman, Village Soonk, Majri | Soonk | Majri | near Peer Smadh, Residential Unauthorised Construction 500 Sq. Yds. | 2040/ 28-08-2025 | Demolition order issued vide letter no 3073/ 03-10-2025 & now Demolition Drive scheduled |

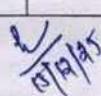
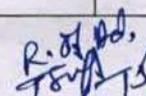
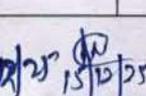
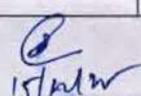
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| | | | | Area | | on dt.19.12.2025 |
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| 39 | Karan Singh, Village Soonk, Majri | Soonk | Majri | Residential Construction in 100 Sq. Yds. Area | 2029/ 28-08- 2025 | Demolition order issued vide letter no 3076/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 40 | Jaspal Singh, Village Soonk, majri | Soonk | Majri | near Ashram, Residential Unauthorised Construction 1-2 Acre Area | 2018/ 28-08- 2025 | Demolition order issued vide letter no 3067/ 03-10-2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 41 | A.K. Saini, Village Soonk, majri | Soonk | Majri | near Peer Smadh, Commercial (Storage Room) in 500 Sq. Yds. Area (Tin Shed) | 2007/ 28-08- 2025 | Demolition order issued vide letter no 3079/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 42 | Lakhan Singh, Village Soonk, Majri | Soonk | Majri | Jayanti Devi Mandir Road, construction of residential Construction in 500 Sq. Yds. | 1996/ 28-08- 2025 | Demolition order issued vide letter no 3061/ 03-10- 2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 43 | Bhola S/o Sham Lal, VillageTogan | Togan | S.A.S. Nagar | Near Gym, Residential+C ommercial in 200 Gajj | 3388/ 20-05- 2025 | Demolition order issued vide letter no 4060/ 14-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 44 | Pawan Kumar , Billy Goat, Village Karoran | Karoran | Majri | Unauthorised Construction 1 Acre | 141/ 16-06- 2023 | Demolition order issued vide letter no 4069/ 17-10- 2025 & now Demolition Drive scheduled on dt.26.12.2025 |
| 45 | Gurbachan Singh S/o Inderjeet Singh, Karoran | Karoran | Majri | Unauthorised Construction 1 Acre | 1419/16-06- 2023 | Demolition order issued vide letter no 4066/ 17-10- 2025 & now Demolition Drive scheduled on dt.26.12.2025 |
| 46 | Ram Kumar, Village Teera, (Campa Wali Fizz) | Teera | Kharar | Opp. PCA Stadium, appox. 200 Gajj | 3720/ 09-06- 2025 | Demolition order issued vide letter no 4192/ 17-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 47 | Rinku, Village Sainimajra | Sainimajra | Kharar | Sainimajra, Omaxe road, Approx. 100 Gajj | 3366/ 20-05- 2025 | Demolition order issued vide letter no 4195/ 17-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 48 | Rakesh, Village Togan | Togan | Kharar | Commercial in 200 Gajj | 2835/ 24-04- 2025 | Demolition order issued vide letter no 4259/ 24-10- 2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 49 | Shiva Arociats, Village Teera | Teera | Kharar | Opp. PCA Stadium, appox. 200 | 3298/ 20-05- 2025 | Demolition order issued vide letter no 4262/ 24-10- |

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| | | | | Gajj | | 2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 50 | Verma Toys Shops Gift and Toys, Village Teera | Teera | Kharar | Oppo. PC Stadium (Commercial in Approx. 100 Gajj) | 3757/ 16-06-2025 | Demolition order issued vide letter no 4280 /27-10-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 51 | Shri Karishna Pant Food plazqa, (Vaishnu Dhaba V/s Shri. Karishna Restaurant), Village Teera | Teera | Kharar | Opp. PCA Stadium, appox. 200 Gajj | 3309/ 20-05-2025 | Demolition order issued vide letter no 4274/ 27-10-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 52 | Raja Singh, Village Sainimajra | Sainimajra | Kharar | Sainimajra, Omaxe road, Approx. 100 Gajj | 3320/ 20-05-2025 | Demolition order issued vide letter no 4283/ 27-10-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 53 | K.S. Group, Village Togan | Togan | Kharar | Opp. Petrol Pump, village Togan, Approx. 100 Gajj | 3377/ 20-05-2025 | Demolition order issued vide letter no 4277/ 27-10-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 54 | Sandhu fast food, Village Teera | Teera | Kharar | Opp. PCA Stadium, appox. 100 Gajj | 3401/ 20-05-2025 | Demolition order issued vide letter no 4298 /27-10-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 55 | Kulwinder, Village Sainimajra | Sainimajra | S.A.S. Nagar | Sainimajra, Omaxe road, Approx. 100 Gajj | 3342/ 20-05-2025 | Demolition order issued vide letter no 4389/ 31-10-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 56 | Gursharan Singh, Village Majri | Majri | Majri | Commercial in 200 Gajj | 2683/ 22-04-2025 | Demolition order issued vide letter no 5439/ 28-11-2025 & now Demolition Drive scheduled on dt.22.12.2025 |
| 57 | Verma Welding Works, Village Teera | Teera | Kharar | Opp. PCA Stadium, appox. 100 Gajj | 3331/ 20-05-2025 | Demolition order issued vide letter no 5275/ 28-11-2025 & now Demolition Drive scheduled on dt.06.01.2026 |
| 58 | Surjit Singh, Village Shingari Wala, Majri | Shingariwala | Majri | Residential Foundation in 200 Sq. Yds. Area | 2371/ 16-09-2025 | Demolition order issued vide letter no 5070/ 13-11-2025 & now Demolition Drive scheduled on dt.19.12.2025 |
| 59 | Inderjeet Singh Bal, Village Soonk | Soonk | Majri | Unauthorised Construction | Seal 1015/ 17-04-2023 | The violator was called for personal hearing on 8.9.2025 and submitted his |

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| | | | | | | representation, action will be initiated as per law. |
| 60 | Jagjeet Singh S/o Sh. Gurbaksh Singh, Begampura Farm, Village Karoran, Majri | Karoran | Majri | Unauthorised Construction 2 Acre | 1427/16-06-2023 | The violator was called for personal hearing on 8.9.2025 and submitted his representation, action will be initiated as per law. |
| 61 | Manjit Lakhian S/o Sh. Arbind Manjit Singh, Village Karoran | Karoran | Majri | Unauthorised Construction 1 Acre | 1435/16-06-2023 | The violator was called for personal hearing on 8.9.2025 and submitted his representation, action will be initiated as per law. |
| 62 | Rana iqbal Singh Jolly S/o Parmveer Singh Jolly, Bakund Farm, Karoran | Karoran | Majri | Unauthorised Construction 2 Acre | 1423/16-06-2023 | The violator was called for personal hearing on 8.9.2025 and submitted his representation, action will be initiated as per law. |

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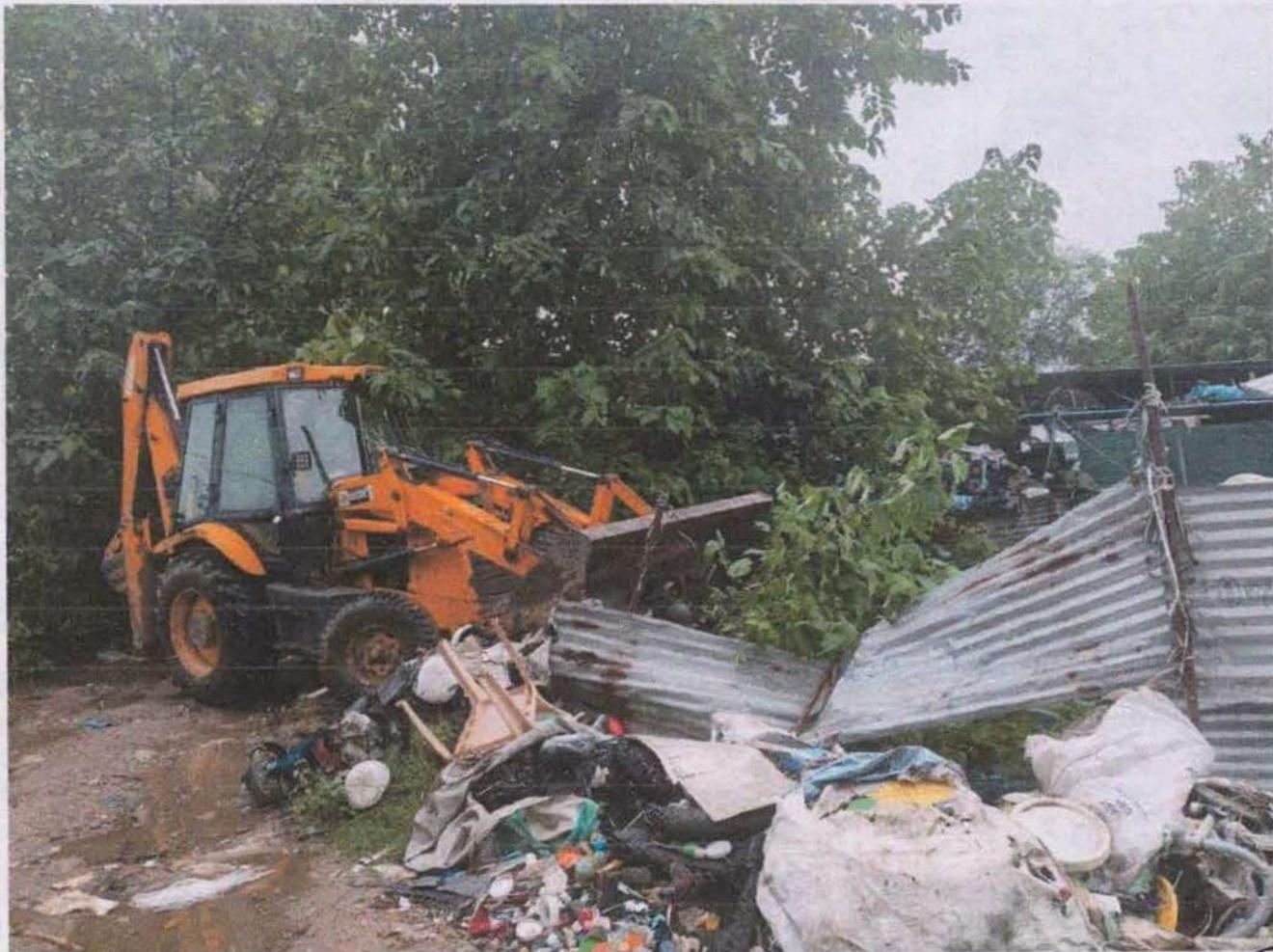


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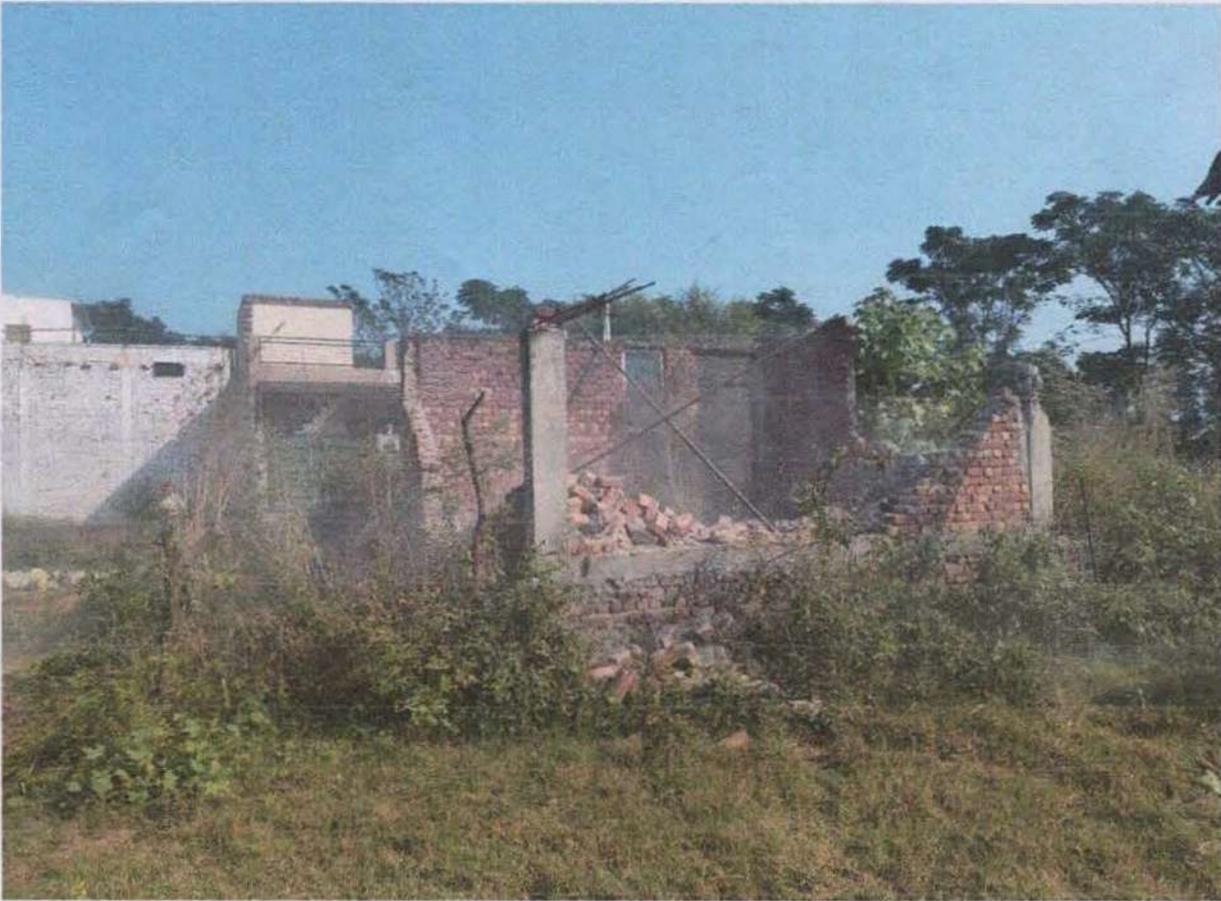
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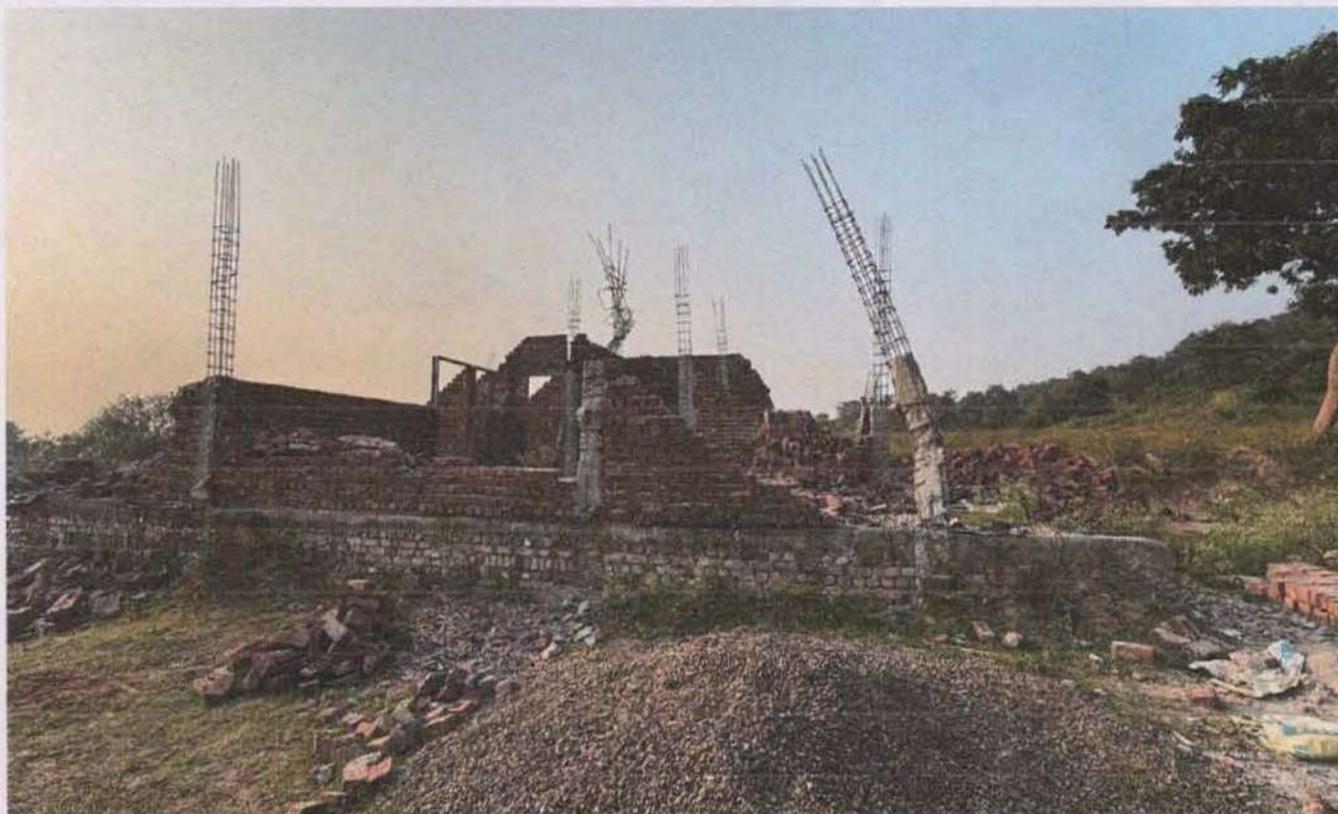
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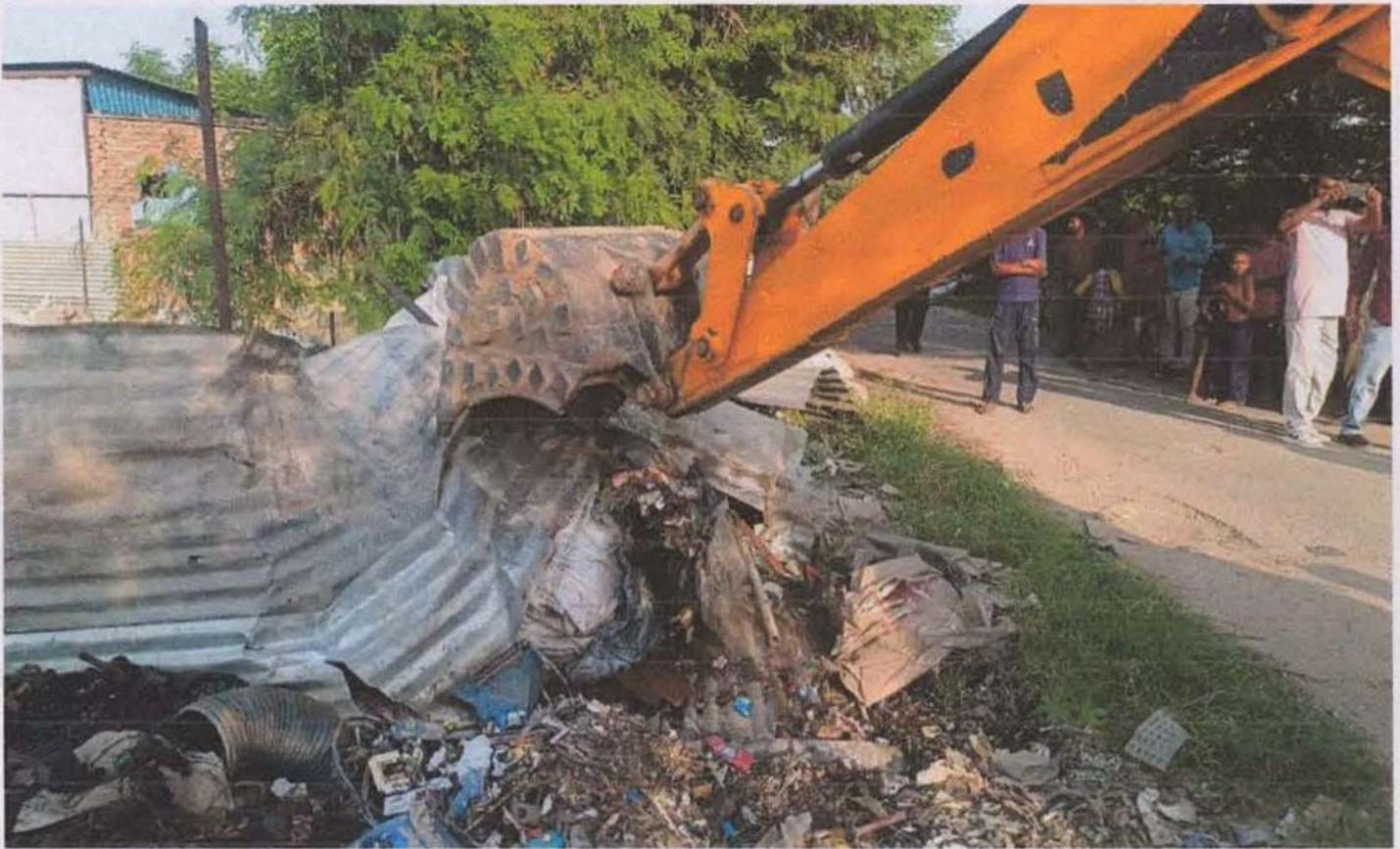
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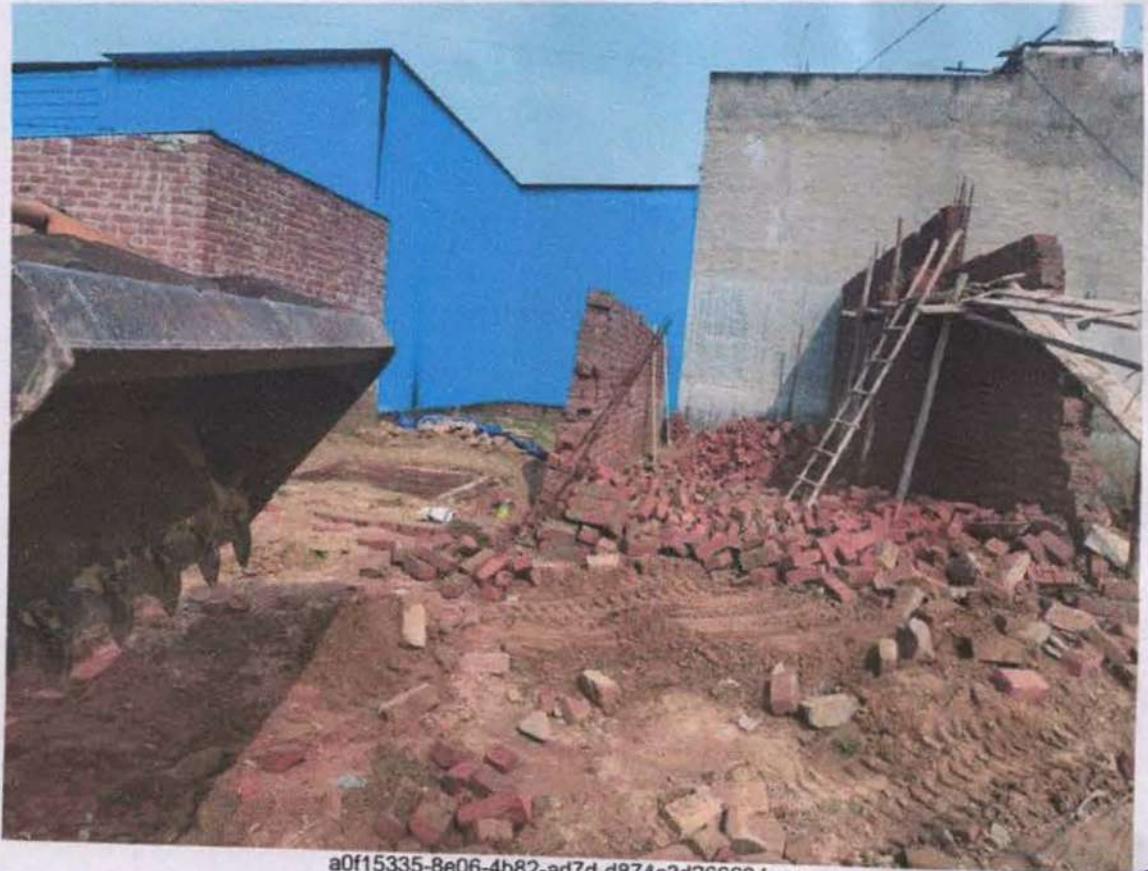


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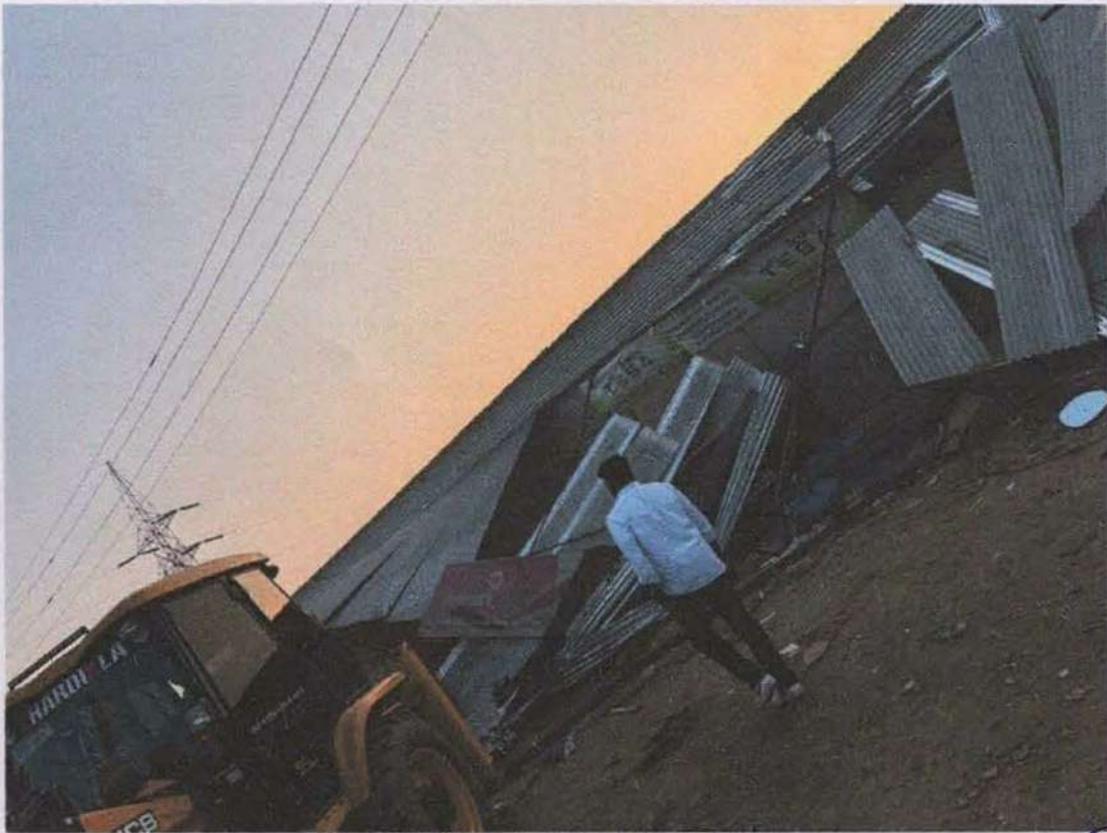


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Details of Show Cause Notices issued to Unauthorized Construction

| Sr. No. | Name and address | Village | Tehsil | Construction | Show cause Notice Letter no./date | Remarks |
|---------|--|----------------------|--------|--|-----------------------------------|--|
| 1 | Paras, Village Ranimajra, Majri | Ranimajra | Majri | On PR-4 Road at village Ranimajra, Commercial Construction (Tin Shed + Adv. Board) in 200 Sq. Yds. | 2272/ 15-09-2025 | Futher Action will be taken as per Law |
| 2 | Kamaljit Singh, Village Parol, Opp. Omaxe tower | Parol | Majri | Commercial Cosntruction in 100 Sq. Yds. (Temporary Structure) | 2283/ 15-09-2025 | Futher Action will be taken as per Law |
| 3 | Mahipal, Village Majri, Kurali Chandigarh Road | Majri | Majri | Commercial Cosntruction in 100 Sq. Yds. | 2305/ 15-09-2025 | Futher Action will be taken as per Law |
| 4 | Rinku Singh, village Sainimajra, Majri, S.A.S. Nagar | Sainimajra | Majri | Commercial Cosntruction in approx 20 Marle (Tin Shed (RCC) + Boundary) on PR-4 road. | 2294/ 15-09-2025 | Futher Action will be taken as per Law |
| 5 | Adarsh, Village Khizrabad, Majri | Khizrabad | Majri | on Khizrabad-miapur Road, construction of residentail farm house in 1 acre | 2419/ 17-09-2025 | Futher Action will be taken as per Law |
| 6 | Rajvir Stone supplier, Village Sainimajra | Sainimajra | Mohali | Commercial Construction in 50 Gajj | 2360/ 16-09-2025 | Futher Action will be taken as per Law |
| 7 | Surjit Singh, Village Shingari Wala, Majri | Shingariwala | Majri | Residential Foundation in 200 Sq. Yds. Area | 2371/ 16-09-2025 | Futher Action will be taken as per Law |
| 8 | Rahul Kumar, Village Mullanpur Garibdass, Majri | Mullanpur Garribdass | Majri | on Omaxe-Dhanas Road, Commercial Construction in 50 Sq. Yds. | 2382/ 16-09-2025 | Futher Action will be taken as per Law |
| 9 | Dimple Saini, Village Togan, Near PCA Stadium | Togan | Majri | Near PCA stadium, mullanpur Togan, Commercial Cosntruction of Approx. 100 Gajj Tin Shed | 2327/ 15-09-2025 | Futher Action will be taken as per Law |
| 10 | Kaka, Village Khizrabad, Tehsil Majri | Khizrabad | Majri | on Village Fatehpur to Khizrabad Road, Commercial Construction in | 2349/ 16-09-2025 | Futher Action will be taken as per Law |

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| | | | | Approx. 300 sq. Yds. | | |
| 11 | Kamaljit Singh, Village Parol, Opp. Omaxe tower | Parol | Majri | Opp. Omaxe Tower Commercial Tin shed in 100 Sq. Yds. (Temporary Structure) | 2338/ 15-09-2025 | Futher Action will be taken as per Law |
| 12 | Kamaljit Singh, Village Parol, Opp. Omaxe tower | Parol | Majri | opp. Omaxe Tower, Commercial (Woods and steel Workshop) shop in 100 sq. Yds. | 2316/ 15-09-2025 | Futher Action will be taken as per Law |
| 13 | Open Grove Retreat Farmhouse, Village Mullanpur Garribdass, Tehsil Majri | Mullanpur Garribdass | Majri | On Jayanti Devi Road, Near KV School, Mullanpur, Running Commercial (Farm House + Cafe) In approx 2 Acre | 2458/ 18-09-2025 | Futher Action will be taken as per Law |
| 14 | Parwinder Singh, Village Boothgarh, Majri, S.A.S. Nagar | Boothgarh | Majri | Commercial + Residential Construction in 0.5 Acre on chandigarh Kuralli Road | 2486/ 18-09-2025 | Futher Action will be taken as per Law |
| 15 | Adarsh, Village tarapur | tarapur | | on mansa devi mandir tarapur Road, construction of house in 100 sq. Yds. | 2575/ 18-09-2025 | Futher Action will be taken as per Law |
| 16 | Jujhar Singh, Village Sainimajra, Majri (Sarpanch) | Sainimajra | Mohali | on phirni of Sainimajra village, Commercial construction in apporx. 500 gaj | 2540/ 18-09-2025 | Futher Action will be taken as per Law |
| 17 | Manjeet Singh, Village Togan, Majri | Togan | Mohali | on Togan-mastgarh Road, Commercial construction in 500 Sq. Yd. Area | 2617/ 18-09-2025 | Futher Action will be taken as per Law |
| 18 | Jagdeep Singh, Village Abhipur, Majri | Abhipur | Majri | Residential farm house in 600 Sq. Yds. Near Jindi's Farm house | 2518/ 18-09-2025 | Futher Action will be taken as per Law |
| 19 | Pritam, Village Abhipur, Majri | Abhipur | Majri | Residential farm house in 500 Sq. Yds. (Boundary Wall + Rooms) | 2606/ 18-09-2025 | Futher Action will be taken per Law |
| 20 | Akash Chopra, Village Sainimajra, Majri | Sainimajra | Majri | Near Banwait Store, Commercail Foundation in 500 Sq. Yds. | 2529/ 18-09-2025 | Futher Action will be taken as per Law |

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| 21 | Ram Singh, Village Chaharmajra, Tehsil Majri | Chahar Majra | Majri | Near Omaxe Cassia Commercial Shops in 60 Sq. Yds area | 2507/ 18-09- 2025 | Futher Action will be taken as per Law |
| 22 | Balkar Singh, Village Ranimajra | Ranimajra | S.A.S. Nagar | Commercial (Concrete Flooring and Room) on PR-4 road | 2551/ 18-09- 2025 | Futher Action will be taken as per Law |
| 23 | Ravi Kumar, Village Kubaheri, Majri | Kubaheri | Majri | Commercial Construction on Village Kubaheri to Sangatpura Road (Approx. 500 Gaji) | 2562/ 18-09- 2025 | Futher Action will be taken as per Law |
| 24 | Harjeet Singh, Village Kansala and pardeep Kumar | Kansala | Majri | Commercial Construction (near petrol pump) in approx 600 Sq. Yds area (Temporary Structure (tin shed)) | 2573/ 18-09- 2025 | Futher Action will be taken as per Law |
| 25 | Raj Kumar, Village Ranimajra, S.A.S. Nagar | Ranimajra | Majri | Commercial Construction (Temporary Structure) in 600 Sq. Yds. Area on PR-4 Road | 2584/ 18-09- 2025 | Futher Action will be taken as per Law |
| 26 | Jindal, Village Majri | Majri | Mohali | Commercail Construction in 100 sq. Yd. (Permanent Structure (Iron Pillar)) | 2641/ 18-09- 2025 | Futher Action will be taken as per Law |
| 27 | Kuldeep, Village Rani Majra | Majri | Mohali | near Sainimajra Airport Road, Commercial work in approx. 100 Sq. Yd of Building material | 2663/ 18-09- 2025 | Futher Action will be taken as per Law |
| 28 | Gurdev Singh, Village Milakh, Majri | Milakh | Majri | Residentail Construction in 100 Sq. Yd. | 2652/ 18-09- 2025 | Futher Action will be taken as per Law |
| 29 | Ajay Rana, Village Abhipur, Majri | Abhipur | Majri | Near Village Abhipur best property, Commercial Restaurant in approx. 500 sq. Yds. | 2628/ 18-09- 2025 | Futher Action will be taken as per Law |
| 30 | Vikran Joshi, Village Abhipur, Majri | Abhipur | Majri | commercial construction in 1-2 Acres Near Jindi's Farm house | 2719/ 18-09- 2025 | Futher Action will be taken as per Law |
| 31 | Darshan, | Mullanpur | Majri | Commercial | 2674/ 18-09- | Futher |

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| | Village Mullanpur Garibdass | Garribdass | | Construction on Mullanpur main bazar in approx. 200 Sq. Yds. Area | 2025 | Action will be taken as per Law |
| 32 | Satparkash, village Mullanpur Garibdass, Majri | Mullanpur Garribdass | Majri | Commercial Construction on Mullanpur main bazar in approx. 100 Sq. Yds. Area | 2685/ 18-09-2025 | Futher Action will be taken as per Law |
| 33 | Saini Property, Village Boothgarh, Majri | Boothgarh | Majri | Near IDBI Bank, Commercial Construction in approx. 100 Sq. Yds. Area | 2696/ 18-09-2025 | Futher Action will be taken as per Law |
| 34 | Anish Kumar, Village Boothgarh, Majri | Boothgarh | Majri | Village Boothgarh, Kubaheri Road, Residential construction in 500 Sq. Yds. Area | 2708/ 18-09-2025 | Futher Action will be taken as per Law |
| 35 | County Green, Village Togan, Near PCL Gateway, Majri | Togan | Majri | Village Togan-PCL Gateway, Construction of Commercial Site Sales office | 2730/18-09-2025 | Futher Action will be taken as per Law |
| 36 | Sivanta, Village Chahar Majra, S.A.S. Nagar | Chahar Majra | Majri | Commercial (Site Office) on PR-4 Road on 100 Sq. Yds. Area | 2746/ 18-09-2025 | Futher Action will be taken as per Law |
| 37 | Sukhdev Singh, Village Manakpur Sariff, Majri | Manakpur Shariff | Mohali | On Manakpur Sariff-Abhipur Road, Residentail Farm house in 600-700 Acre Area | 4038/ 14-10-2025 | Futher Action will be taken as per Law |
| 38 | Sukhdev Singh, Village Khizrabad, Majri | Khizrabad | Majri | Commercial Construction in 200 Sq. Yds. Area | 4049/ 14-10-2025 | Futher Action will be taken as per Law |
| 39 | Ranbir Singh, Village Sainimajra, Majri | Sainimajra | Mohali | Commercial Construction in 50 Gajj | 4114/17-10-2025 | Futher Action will be taken as per Law |
| 40 | Happy, Village Togan, Majri | Togan | Mohali | on Togan-mastgarh Road, Commercial construction in 500 Sq. Yd. Area (Tin Shed Service station) | 4103/ 17-10-2025 | Futher Action will be taken as per Law |
| 41 | Gurpreet Singh, Village Sainimajra, PR-4 Road, Majri | Sainimajra | Majri | Construction of Commercial (Temporary Structure (Tin shed)) | 4181/ 17-10-2025 | Futher Action will be taken as per Law |

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| 42 | Sandeep Arora, Village Soonk, Majri, S.A.S.nagar | Soonk | Majri | commercial + Residentail Construction in 3 Acre area near Peer smadh (Foundation + Boundary) | 4136/ 17-10- 2025 | Futher Action will be taken as per Law |
| 43 | Ajay Kumar, Village Ranimajra, Majri, S.A.S. Nagar | Ranimajra | Majri | Commercial Construction (Tin shed) in approx. 3 kanal area | 4083/ 17-10- 2025 | Futher Action will be taken as per Law |
| 44 | Pankaj, Village Togan, Majri | Togan | Majri | Commercial + Residentail Construction in 2 Kanal area | 4072/ 17-10- 2025 | Futher Action will be taken as per Law |
| 45 | Gurpreet Singh, Village Mianpur, Majri | Mianpur | Majri | Village Mianpur, Residential Construction in 0.5 Acre Area (Boundary Wall) | 4237/ 24-10- 2025 | Futher Action will be taken as per Law |
| 46 | Somnath and Sahibjot, village Pandwala, Derabassi | Pandwala | Derabassi | on Pandwala- Kheri Road, Commercial Complex (Multistory) in 2 Kanal Area | 4227/ 24-10- 2025 | Futher Action will be taken as per Law |
| 47 | Kamaljit Singh, Village Parol, Opp. Omaxe tower | Parol | Majri | Commercial Cosntruction in 100 Sq. Yds. | 4248/ 24-10- 2025 | Futher Action will be taken as per Law |
| 48 | Balkar singh S/o bahadur Singh, Village Majra, Majri, S.A.S.nagar | Majra | Majri | (Commercial + Residential) Construction in 100 Sq. Yds Area | 4206/ 24-10- 2025 | Futher Action will be taken as per Law |
| 49 | Jeet Singh, Village Sainimajra, Majri, S.A.S. Nagar | Sainimajra | Majri | Commercial construction in 0.7 kanal area | 4216/ 24-10- 2025 | Futher Action will be taken as per Law |
| 50 | Rajinder Singh, Village Abhipur, Majri | Abhipur | Majri | Residential farm house in 500 Sq. Yds. On Abhipur-Siswan Road | 4265/ 24-10- 2025 | Futher Action will be taken as per Law |
| 51 | Vijay, Village Sainimajra, Pr- 4 Road | Sainimajra | Majri | Commercial Construction (Tin shed) in 2 kanal area | 4286/ 27-10- 2025 | Futher Action will be taken as per Law |
| 52 | Matul Negi, Village Parol, Majri, S.A.S.Nagar | parol | Majri | on kurali- chandigarh Road construction of commercial (Building material shop) in 500 gajj | 4378/ 31-10- 2025 | Futher Action will be taken as per Law |
| 53 | Deepak Kund, Village Togan, | togan | Majri | construction of commercial | 4368/31-10- 2025 | Futher Action will |

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| | Majri | | | Temp. structure (tin shed) in 500 sq. yds. | | be taken as per Law |
| 54 | Jagjeet Singh, Village Sainimajra, Majri | Sainimajra | Majri | on Pr-4 road, commecial construction in 250 sq. yds area | 4392/ 31-10-2025 | Futher Action will be taken as per Law |
| 55 | Narinder Singh, Village Sainimajra, Majri | Sainimajra | Majri | Commercial (Nursery) in 500 Sq. Yds. Area | 2595/18-09-2025 | Futher Action will be taken as per Law |
| 56 | Rajinder Singh, Village Boothgarh | Boothgarh | Majri | Residential +Commercial construction in 200 Sq. Yds area | 4147/ 17-10-2025 | Futher Action will be taken as per Law |
| 57 | Ashok Sahani, Village Rani Majra, Tehsil Majri, Distt. S.A.S.Nagar | Rani Majra | Majri | commercial construction on pr-7 road in 100 sq. Yds. | 4158/ 17-10-2025 | Futher Action will be taken as per Law |
| 58 | Gurmail Singh, Village Kubaheri, Tehsil Majri, Distt. S.A.S. Nagar | Kubaheri | Majri | commercial construction in 500 sq. Yds. | 4125/ 17-10-2025 | Futher Action will be taken as per Law |
| 59 | Aslam, Village Mullanpur Garibdass | Mullanpur Garribdass | Majri | Commercial Construction on Mullanpur main bazar in approx. 100 Sq. Yds. Area | 2799/ 25-09-2025 | Futher Action will be taken as per Law |
| 60 | Deep Rana, Village Majri, Tehsil Majri | Majri | Majri | on Boothgarh to Majri Road, Commercial Construction in 200 Sq. Yds. Area | 2497 /18-09-2025 | Futher Action will be taken as per Law |
| 61 | Manjit Singh, Village Khera, Majri, S.A.S.nagar | Khera | Majri | on Village Khera to Fatehpur road Commercial construction in 300 Sq. Yds. Area | 2447/ 18-09-2025 | Futher Action will be taken as per Law |
| 62 | The cafe, village Parol, Majri, S.A.S. Nagar | Parol | Majri | on nangal to parol road unauthorized (Resort and cafe) | 5110/ 13-11-2025 | Futher Action will be taken as per Law |
| 63 | Sukoon Farm house, Village Hoshiarpur, Majri | Hoshiarpur | Majri | on kurali to chandigarh road construction (Residential and commercial) in 1 acre | 5319/ 28-11-2025 | Futher Action will be taken as per Law |
| 64 | Chaudary Building material, Village Mullanpur Garribdass | Mullanpur Garribdass | Majri | on kurali to chandigarh road commercial construction (temporary) in | 5341/ 28-11-2025 | Futher Action will be taken as per Law |

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| | | | | 100 gajj | | |
| 65 | Rajinder Village Parol, Majri, S.A.S. Nagar | parol | Majri | on nangal to parol road unauthorized residential construction in 300 Sq gajj | 5034/ 13-11-2025 | Futher Action will be taken as per Law |
| 66 | Shivalik Builders, Village Parol, Majri, S.A.S. Nagar | Parol | Majri | on kurali to chandigarh road Commercial real estate office in 70 sq. Yds. | 5009/ 12-11-2025 | Futher Action will be taken as per Law |
| 67 | Happy car repair, Village Mullanpur Garribdass | Mullanpur Garribdass | Majri | on kurali to chandigarh road commercial construction (temporary) in 100 gajj | 5331/ 28-11-2025 | Futher Action will be taken as per Law |
| 68 | Raj, Village Parol, Majri | parol | Majri | on nangal-parol road construction of 100 sq. yds. | 5264/ 28-11-2025 | Futher Action will be taken as per Law |
| 69 | R.K. Chaudary, Village Parol, Majri | parol | Majri | on ecocity to parol road construction of commercial (scrap dealer) in 100 sq. yds | 5022/ 12-11-2025 | Futher Action will be taken as per Law |
| 70 | Jassa, Village parol, Majri, S.A.S.nagar | parol | Majri | on kurali to chandigarh road contruction of 50 sq. yds. Commercial (Juice shop) | 5362/ 28-11-2025 | Futher Action will be taken as per Law |
| 71 | Sehaj Interior, Village Rani Majra, Majri, S.A.S. Nagar | Ranimajra | Majri | on PR-7 Road construction of commercial (temporary structure) (Tin shed) in 200 Sq. Yds. | 5091/ 13-11-2025 | Futher Action will be taken as per Law |
| 72 | Vikas, Village Sainimaja | Sainimajra | Majri | on PR-4 Road construction of commercial (temporary structure) (Tin shed) in 200 Sq. Yds. | 5058/ 13-11-2025 | Futher Action will be taken as per Law |
| 73 | Anmol Goyal, Village Kansala, Majri, S.A.S. Nagar | Kansala | Majri | in village Kansala, near omaxe roundabou to boothgarh road, construction of temporary strurture (Tin shed) in 300 sq yds. | 5046/ 13-11-2025 | Futher Action will be taken as per Law |
| 74 | The theory by Rahul rawat and others | Karoran | Majri | Residential + commercial construction | 5253/ 28-11-2025 | Futher Action will be taken as per Law |

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| | | | | 100 gajj | | |
| 65 | Rajinder Village Parol, Majri, S.A.S. Nagar | parol | Majri | on nangal to parol road unauthorized residential construction in 300 Sq gajj | 5034/ 13-11-2025 | Futher Action will be taken as per Law |
| 66 | Shivalik Builders, Village Parol, Majri, S.A.S. Nagar | Parol | Majri | on kurali to chandigarh road Commercial real estate office in 70 sq. Yds. | 5009/ 12-11-2025 | Futher Action will be taken as per Law |
| 67 | Happy car repair, Village Mullanpur Garribdass | Mullanpur Garribdass | Majri | on kurali to chandigarh road commercial construction (temporary) in 100 gajj | 5331/ 28-11-2025 | Futher Action will be taken as per Law |
| 68 | Raj, Village Parol, Majri | parol | Majri | on nangal-parol road construction of 100 sq. yds. | 5264/ 28-11-2025 | Futher Action will be taken as per Law |
| 69 | R.K. Chaudary, Village Parol, Majri | parol | Majri | on ecocity to parol road construction of commercial (scrap dealer) in 100 sq. yds | 5022/ 12-11-2025 | Futher Action will be taken as per Law |
| 70 | Jassa, Village parol, Majri, S.A.S.nagar | parol | Majri | on kurali to chandigarh road construction of 50 sq. yds. Commercial (Juice shop) | 5362/ 28-11-2025 | Futher Action will be taken as per Law |
| 71 | Sehaj Interior, Village Rani Majra, Majri, S.A.S. Nagar | Ranimajra | Majri | on PR-7 Road construction of commercial (temporary structure) (Tin shed) in 200 Sq. Yds. | 5091/ 13-11-2025 | Futher Action will be taken as per Law |
| 72 | Vikas, Village Sainimaja | Sainimajra | Majri | on PR-4 Road construction of commercial (temporary structure) (Tin shed) in 200 Sq. Yds. | 5058/ 13-11-2025 | Futher Action will be taken as per Law |
| 73 | Anmol Goyal, Village Kansala, Majri, S.A.S. Nagar | Kansala | Majri | in village Kansala, near omaxe roundabou to boothgarh road, construction of temporary strurture (Tin shed) in 300 sq yds. | 5046/ 13-11-2025 | Futher Action will be taken as per Law |
| 74 | The theory by Rahul rawat and others | Karoran | Majri | Residential + commercial construction | 5253/ 28-11-2025 | Futher Action will be taken as per Law |

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| 75 | Chote Lal (Husainpur), On Pr-7 Road, near new petrol pump | on pr-7 road | S.A.S. Nagar | on pr-7 road near new petrol pump construction of scrap shed in 100 sq. Yds area | 5376/ 28-11-2025 | Futher Action will be taken as per Law |
| 76 | Ankur Bhatt, The Acre, illegal restaurant | Raipur Khurd | S.A.S. Nagar | unauthorized restaurant in 4 Kanal area (The acre) | 5491/ 28-11-2025 | Futher Action will be taken as per Law |
| 77 | Parmar Farm | Siswan | marji | Farm House | 5661/9-12-2025 | Futher Action will be taken as per Law |
| 78 | Arvidner singh | Siswan | Majri | Farm House with temporary shed | 5856/9-12-2025 | Futher Action will be taken as per Law |
| 79 | Bans bagh | Paroul | Majri | farm used for agriculture activities | 5843/9-12-2025 | Futher Action will be taken as per Law |
| 80 | kullar farm | siswan | Majri | Farm House | 5830/9-12-2025 | Futher Action will be taken as per Law |
| 81 | The maduka hotel | siswan | Majri | hotel | 5817/9-12-2025 | Futher Action will be taken as per Law |
| 82 | The dam view hotel | siswan | Majri | hotel | 5804/9-12-2025 | Futher Action will be taken as per Law |
| 83 | Anterwoods | siswan | Majri | farm house | 5791/9-12-2025 | Futher Action will be taken as per Law |
| 84 | Black hole | siswan | Majri | restaurant | 5778/9-12-2025 | Futher Action will be taken as per Law |
| 85 | Khajoor bagh | siswan | Majri | farm house | 5765/9-12-2025 | Futher Action will be taken as per Law |
| 86 | mohinder bagh | siswan | Majri | farm house | 5752/9-12-2025 | Futher Action will be taken as per Law |
| 87 | Tehsildar farm | siswan | Majri | farm house | 5739/9-12-2025 | Futher Action will be taken as per Law |
| 88 | DHALIWAL FARM | siswan | Majri | farm house | 5726/9-12-2025 | Futher Action will be taken as per Law |
| 89 | The Orchid Farm | siswan | Majri | farm house | 5713/9-12-2025 | Futher Action will |

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| | | | | | | be taken as per Law |
| 90 | Hill view | siswan | Majri | farm house | 5700/9-12-2025 | Futher Action will be taken as per Law |
| 91 | Dr. diwan singh kalepani mueseum | siswan | Majri | mueseum | 5674/9-12-2025 | Futher Action will be taken as per Law |
| 92 | Mittran da dhaba | siswan | Majri | dhaba | 5687/9-12-2025 | Futher Action will be taken as per Law |

14/9/25 (Report/minutes)
 15/11/25
 15/12/25
 15/12